

<i>Sl. No.</i>	<i>Name of State Union Territory</i>	<i>No. of Computerised/Electronic Telephone Exchange.</i>
19.	Uttar Pradesh	490
20.	West Bengal	142
<i>Union Territories.</i>		
1.	Andaman & Nicobar Islands	12
2.	Chandigarh	2
3.	Delhi	53
4.	Lakshadweep	8
5.	Pondicherry	3
<b>Total</b>		<b>4825</b>

[English]

**Safety Equipments in Planes**

3026. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of CIVIL AVIAION AND TOURISM be pleased to state:

(a) whether the safety equipments in planes particularly those operated by private airlines are not adequate; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIAION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b). Private airlines are also subject to the provisions of the Aircraft Rules 1937. The DGCA periodically monitors their equipment and operations.

[Translation]

**Utilisation of River Waters in Bihar**

3027. SHRI SURYA NARAYAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any study has been conducted by the Union Government for utilisation of river waters in Bihar, especially Kosi and Kamla rivers; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The National Water Policy adopted in September, 1987, among other things, states that the recourse planning in the case of water has to be done for a hydrological unit such as a drainage basin as a whole, or for a sub-basin. All individual